

(a) whether Government have decided to improve the Asansol-Damodar Section of south Eastern Railway;

(b) whether it includes widening of the overhead bridge, i.e. BNR Bridge on G.T. Road; and

(c) if so, details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). On Asansol-Damodar Section of South Eastern Railway the Railways are carrying out certain passenger amenity works such as provision of low level platform in place of rail level platform at Damodar station; provision of platform shelter alongwith facilities for dealing with coaching trains at Burnpur station. Further on this section track renewals of 1.7 kms. is in progress. The remaining track on this section was already renewed in the last six years.

It is also proposed to rebuild the existing bridge with wider road-way, jointly with the State Govt. on cost sharing basis, as per rules.

Accidents in Subsidiaries of CIL

1910. SHRI HARDHAN ROY: Will the Minister of ENERGY be pleased to state:

(a) the number of accidents occurred in the year 1987-88, 1988-89 and 1989-90 in different subsidiaries of the Coal India Limited, respectively; and

(b) the details of the nature of accidents as fatal/disabled/partially disabled?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Foreign Collaborations For Making Toys and dolls

1911. PROF. MALINI BHATTACHARYA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of foreign collaborations granted for making toys and dolls;

(b) the out go foreign exchange on all accounts;

(c) the foreign exchange earnings; and

(d) the reasons for granting these foreign collaborations?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Between 1985 to June 1988, Government has accorded approval for six Foreign Collaboration proposals for manufacture of Toys, Educational and Scientific Aides. No approval has been granted after June 1988.

(b) As per the terms of approval granted in the above proposals, a total amount of US \$ 1,74,750 (net of taxes) is involved towards the payment of technical know-how fee. The terms of approval also include payment of royalty ranging between 3% to 5% subject to taxes for a period of five years subject to the standard conditions governing the payment of royalty. Further, the approvals also provide for payment of rent at the rate of 1% to 1.5% subject to taxes based on the c.i.f cost of the moulds per month imported by the individual companies.

(c) The estimated foreign exchange earnings based on the f.o.b. value of exports as given by the companies, was around Rs. 3878.70 lakhs.

(d) Such collaborations have been accorded, considering the need for manu-

facturing toys on modern lines which have educational and scientific value.

Funds for Rajasthan Projects

1912. SHRIMATI VASUNDHARA RAJE: Will the Minister of INDUSTRY be pleased to state the details of approved industrial projects in Rajasthan being funded by Union Government?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): There are six Central Public Sector Enterprises with the registered offices in the State of Rajasthan with Central investment of Rs. 376.58 Crores as on 31.3.1989.

During last three years following letters of Intent and Industrial Licences were issued in respect of Central Projects to be set up in Rajasthan.

	<i>Letter of Intent</i>	<i>Industrial Licences</i>
<i>1</i>	<i>2</i>	<i>3</i>
1987	3	1
1988	1	2
1989	1	1
1990 (upto May)	—	—

A new integrated project "Rampura—Agucha—Chauderia mines smelter" of Hindustan Zinc Ltd. for production of lead and zinc to the order of 30,000 and 70,000 tonnes respectively is currently under implementation at total sanctioned cost of Rs. 617.20 crores. The mines are located in Bhilwara district whereas concentrator smelter complex is located in Chitaurgarh district. The project is scheduled to be completed by mid-1990-91.

Foreign Collaboration for Washing Machine

1913. SHRI PHOOL CHAND VERMA: Will the Minister of INDUSTRY be pleased to state:

(a) the foreign exchange outflow for know-how, capital goods and components for foreign collaboration granted for making washing machines; and

(b) the foreign exchange earnings by export of the Washing Machine during the current year?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Foreign exchange outflow on account of foreign collaboration approvals vary from case to case and are based on projection over the period of collaboration. Foreign collaboration for the manufacture of programmable washing machines are being considered only on minimum export commitment to cover foreign exchange inflow to outflow ratio of 2:1 backed by bank guarantee. The export commitment is required to be fulfilled over the period of the collaboration.

Quota of Berths at Parbhani for Karnataka Express

1914. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of RAILWAYS be pleased to state: